

as grant of tax concessions and relief to employees, undertaking of additional non-Plan financial liabilities and shortfall in mobilization of additional resources. After discussions with the representatives of these State Governments it was assessed that the gap in their resources for financing the Plan outlay for 1977-78 was likely to be around Rs. 650 crores. These States approached the Central Government for additional assistance not only for covering the gaps in resources but also for various other purposes.

(b) The following amounts of advance Plan assistance were released to the above named States in 1977-78 for covering gap in resources :

State	Advance Plan assistance to cover gap in resources related in 1977-78
	(Rs. in crores)
1. Bihar . . .	19.50
2. Gujarat . . .	9.50
3. Haryana . . .	15.50
4. Rajasthan . . .	23.00
5. Madhya Pradesh . . .	6.00
6. Orissa . . .	29.50
7. Uttar Pradesh . . .	102.50

These States were advised to effect economies and observe strict financial discipline and to cover the remaining gap by their own efforts.

विशेष सहायता को सिफारिशों की क्रियान्विति

9389. श्री अनन्त राम जायसवाल : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या राष्ट्रीयकृत बैंक अपने कर्मचारियों के स्टैंडर्ड वेतनमानों के बारे में पिल्लै समिति की सिफारिशों को क्रियान्विति करने में असफल रहे हैं ;

(ख) पिल्लै समिति की सिफारिशों को क्रियान्विति करने वाले बैंकों के नाम क्या हैं ;

(ग) क्या सरकार इन सिफारिशों में कुछ परिवर्तन करने पर विचार कर रही है ; और

(घ) सब राष्ट्रीयकृत बैंकों द्वारा उन सिफारिशों की क्रियान्विति कब तक की जायेगी ?

वित्त मंत्री (श्री एच० एम० पटेल) :

(क) जी नहीं। राष्ट्रीयकृत बैंकों द्वारा रिपोर्ट को लागू करने के कदम उठाये जा रहे हैं।

(ख) इंडियन बैंक, इंडियन ओवरसीज बैंक और बैंक ऑफ महाराष्ट्र।

(ग) बैंकों के एक अध्ययन दल द्वारा फरवरी, 1977 में सुझाये गये कुछ संशोधन सरकार द्वारा स्वीकार कर लिये गये हैं। इस समय कोई अन्य संशोधन विचाराधीन नहीं हैं।

(घ) इंडियन बैंक्स एसोसियेशन द्वारा शेष 11 राष्ट्रीयकृत बैंकों के परामर्श से ऐसे उपाय किये जा रहे हैं जिससे कि ये बैंक इन सिफारिशों को यथाशीघ्र लागू कर सकें।

Import of Raw Material for Colour Films

9390. SHRI GANANANTH PRAHDAN : Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state :

(a) the quantity of colour raw stock imported by film producers during the last three years for producing colour films in India;

(b) the number and names of coloured films exported from India during the last three years and the amount of foreign exchange earned therefrom; and

(c) Steps taken by Government to stop import of raw materials for colour films and making it available from indigenous sources ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERA-